

DIVISION BENCH  
COURT - II

**P-116**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/52(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>AKSHAR BUILDCON VS VIKRAM NUVOTECH INDIA PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr Shashi Agarwal, FCA ] For Respondent/ Corporate Debtor  
Mr Arun Kumar Mishra, Adv.  
Ms Meenakshi Manot, Adv.  
Mr Dyutimoy Talukdar, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **14.08.2024**.

**Anamitra Pal  
Court Officer**